

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/2337/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 27th April, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- Letter No. DJ.SSM-I.3/Esstt/2021/2022/458/E, dated 25.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2022 and 04.05.2022 with station leave permission from the evening of 30.04.2022 till the morning of 05.05.2022**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/2338/A, dated 27.04.2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Kao